

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 125 OF 2018

Dated: 14th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Punjab State Power Corporation Ltd.

.... Appellant(s)

Versus

Nabha Power Limited & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan

Counsel for the Respondent(s) : Mr. Aniket Prasoon
Mr. Pratik Das
Ms. Bhavya Nair for R-1

Mr. Sakesh Kumar for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **30.07.2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

mk/kt